Name of the Corporate Debtor: Ran India Steels Private Limited; Date of commencement of CIRP: September 01, 2025; List of creditors as on: September 24, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Details of claim received Date of receitor Date of claimed Amount of receitor Claimed Amount of claimed claim admitted Claim admitted Coccered by guarantee in that Details of claim received by concered by concered by claim of claim admitted Date of claimed claim admitted Date of claimed claimed claimed claim admitted on the claimed claim admitted on the claim of claim of claim admitted on the claim of claim	H	$\overline{}$		i alaim admittad				I	A	I	T	(Alliount in 4)				
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receipt claimed claim admitted claim security interest guarantee inter	-		Name of creditor	Data of	Amount	Amount of	Natura of		Amount	ı						Remarks if any
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Total 442,616,788.97 441,337,283.20 441,337,283.20 - 100.00% #########																
	r	Total			442,616,788.97	441,337,283.20		441,337,283.20	-		100.00%	-	-	-	#######	